

File No. 1(80)2016/Enf-II Info/FSSAI (Pt)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the 29th November, 2016

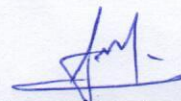
Subject: Draft consideration for e-commerce Food business Operators- reg.

Sir/Madam,

I am directed to refer to this office letter of even no. dated 20th September, 2016 where comments, suggestions, etc. from stakeholders were invited on the draft guidelines for food business activities through e-commerce.

2. The objections or suggestions, if any, may be addressed to the Director, Regulatory Compliance Division, Food Safety and Standards Authority of India, 4th Floor, Food and Drug Administration Bhawan, Kotla road, New Delhi - 110002 or emailed to bkdubey@fssai.gov.in latest by **9th December, 2016**.

Yours faithfully,



(Prabhat Kr Mishra)
Assistant Director (R C)
Tel. No. 011-23237435

To

All Stakeholders/Commissioners of Food Safety of all States/UTs.

Copy to:

CITO - for uploading on the website.